

(2)
heard Mr. Hattie Stales
~~that the amount of salary~~
for the months of June
and July 1987 are
paid to the applicant
on 7.9.1987.

The Cause of Action
does not thus survive.
And the application deserves
to be disposed of on
~~that~~ ground.

Mr. Gangal prays
for costs. He ~~at~~ however
not heard the Respondents
re. reasons for delay etc
we are not ^{therefore} inclined to
award costs to the
applicant.

The matter is
thus disposed of

A handwritten signature, possibly 'J. H.', is written over a diagonal line that crosses the text 'thus disposed of'.